

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 502/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.05.2018**

NAME OF THE COMPANY: M/s. Ess Ess Exim Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(1)

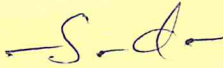
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Reema Jain, PCS

Present for the Respondent: Mr. Gopal Singh Dy. ROC

ORDER

No time left. Renotify this case on 5th of July, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)